

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO.230/2009

Sub: Fixation of tariff (Annual fixed charges and energy charges) for the period 2009-14 for NLC TPS-I Expansion, (2x210MW).

Date of hearing : 18.3.2010

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deen Dayalam, Member

Petitioner : Neyveli Lignite Corporation Ltd., Chennai

Respondent : Tamil Nadu Electricity Board, Chennai and others

Parties present : 1. Shri V. Suresh, NLC
2. Shri K.Nambirajan, NLC
3. Shri R.Krishnaswami, TNEB

The representative of the petitioner submitted that the rejoinder was filed on 17.3.2010 with copy to the TNEB. Representative of the TNEB confirmed that the copy of the rejoinder was received on 18.3.2010 and sought adjournment for one week. Request was allowed.

2. The petition shall be re-notified on 13.4.2010.

SD/-
(T. Rout)
Joint Chief (Law)